RAJYA SABHA

Monday, the 22nd August, 1966/the 31 Sravana, 1888 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

*557. [The questioner (Shri P. K. Kumaran) was absent. For Answer vide cols. 3358-59 infra]

COMMITTEE ON FARM CREDIT

•558. SHRI B. N. MANDAL : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether Government have taken any decision on the proposal for constituting a Committee to report on farm credit; and

(b) if so, the constitution and terms of reference of the Committee and the time by when it is likely to submit its report to Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : (a) and (b) Yes Sir, a Committee has been set up by the Reserve Bank of India. A copy of the Press Communique issued by the Reserve Bank of India giving the constitution and terms of reference is laid on the Table of the House. No time limit has been laid down for submission of the report.

ALL INDIA RURAL CREDIT REVIEW COMMITTE

Press Communique

The Governor of the Reserve Bank has decided to appoint the following Committee for reviewing the supply of rural credit in the context of the Fourth Five Year Plan generally and in particular, of the requirements of the intensive programme of agricultural porduction which is contemplated in different parts of India.

- 1. Shri B. Venkatappiah, Chairman
- 2, Dr. D. R. Gadgil, Chairman, All-India State Cooperative Banks' Federation, *Member*

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- 3. Shri M. R. Bhide, Deputy Governor, Reserve Bank of India, *Member*
- 4. Shri B. Sivaraman, Secretary, Ministry of Food, Agriculture, Community Development and Cooperation, Govt, of India, *Member*
- 5. Shri N. Ramananda Rao, Managing Director, State Bank of India, *Member*
- Shri B. Majumdar, President, West Bengal Provincial Cooperative Bank, Member
- Shri C. G. Ramasubbu, Deputy Chief Officer, Agricultural Credit Department, Reserve Bank of India, *Secretary*.

On the basis of its review, the Committee is requested to make recommendations, and if necessary from time to time make interim suggestions, in respect of all matters which fall within the general scope of its enquiry as indicated above and more specifically of the following :

- Progress made in the supply of rural credit by the different agencies specified in the recommendations of the All India Rural Credit Survey Committee;
- Supply of credit for fertilisers, improved seed, pesticides etc. in the light of production programmes, as also for processing, storage, marketing etc. from institutional and other sources such as commercial banks, including the State Bank of India and its subsidiaries, besides co-operative banks and societies;
- 3. Working of the crop loan system; feasibility of a system of vouchers or cards enabling borrowers to acquire the needed inputs;
- 4. Progress and significance of rural branches of commercial banks generally and, in particular, of the scheme of rural pilot centres and one-man offices of the State Bank of India and its subsidiaries; further steps to be taken in this connection;
- 5. Progress made in respect of the Agricultural Credit Corporations proposed for certain states, as also of other

measures recommended by the Reserve Bank's Informal Group on Institutional Arrangements for Agricultural Credit; further steps to be taken in this connection;

6. Coordination between the relevant agencies operating at different levels e.g. at the block level between the Community Development staff on the one hand and the co-operative organisations on the other or the proposed Credit Corporations as and when they come into existence in certain areas; and

7. Such other matters as may be referred to the Committee by the Reserve Bank.

SHRI N. SRI RAMA REDDY : May I

श्री बी० एन० मंडल : क्या सरकार बतलायेगी कि आल इंडिया रूरल केडिट सर्वे कमेटी की सिफारिशों के मुताबिक रूरल केडिट में अब तक क्या प्रोग्रेस हो पाई है ?

श्री एस॰ डी॰ मिश्र : इस कमेटी की रिपोर्ट श्रीमन्, बहुत पहले आ चुकी है और उस पर बहुत सी कार्यवाहियां हो चुकी हैं । उसी के मुताबिक मार्केंटिंग, केडिट और प्रोसेसिंग में एक लिंक कायम किया गया है और केडिट में अच्छी प्रगति हुई है । पिछले साल केडिट 4 सौ करोड़ के लगभग कोआपरेटिव के जरिये दिया गया जब कि केडिट उस समय जब कि रिपोर्ट आई थी 23 करोड़ या 25 करोड़ साल का था।

know what is the limit fixed for this farm credit for the country as a whole during the Fourth Plan?

SHRI S. D. MISRA : Sir, the limit of credit fixed for cultivators through the cooperatives is of the order of about Rs. 700 crores-----short and medium-term credit. Besides that, Sir, there will be some other credit in the form of taccavi loans. No assessment has been made in that respect.

श्वी विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान्, यह बतलाने की कृपा करेंगे कि हमारे किसानों की उन्नति की दृष्टि से हम केडिट फैसिलिटीज देते जा रहे हैं, उनको अधिक से अधिक कर्जंग्रस्त करते जा रहे हैं इस विचार से कि वे विकास करते जायें, क्या हमारी सरकार कोई दिन ऐसा ला सकती है जब कि हमारे काश्तकारों को शार्ट टर्म केडिट की आवश्यकता न पड़े और डेवलपमेंट की दृष्टि से केवल मी-डियम और लांग टर्म केडिट की आवश्यकता पड़े और ऐसी स्थिति उत्पन्न करने का क्या सरकार का कोई लक्ष्य है ?

श्री एस॰ डी॰ मिश्र : श्रीमन् यह सही है कि अभी हमारी जो फार्म एकोनाभी हें, स्य-सिस्टेंस इकोनामी हैं, उसमें गार्ट टर्म, मीडियम टर्म और जांग टर्म क्रेडिट, इन तीनों की किसानों को बड़ी आवश्यकता है। सर-कार यह जानती है कि थोड़े दिन चल करके, जिसकी आशा हम कर रहे हैं कि 15 वर्ष के वाद हो सकता है कि शार्ट टर्म लोन किसानों को न लेना पड़े। लेकिन अभी जबकि इकोनामी उनकी बहुत पूअर है, जहां तककि कंजम्पन्न की आवश्यकता है, प्रोडक्शन और नीड्स की जरूरत है, कुछ दिन तक, जिसकी आशा में समझता हूं कि 15 वर्ष पहले नहीं हो सकती, शार्ट टर्म केडिट की उनको और अधिक जरूरत पड़ेगी।

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है कि 1962 तक कुल 3280 करोड़ का कर्ज था किसानों पर जिसमें सरकार और कोआपरेटिव दोनों का मिला कर के 15 फीसदी था और महाजन और व्या-पारियों का 70 फीसदी था और अगर यह सही है तो इस कठिनाई के लिये सरकार क्या इन्तजाम कर रही है ?

श्री एत० डी० मिथा : श्रमन्, 1962 में संख्या तो गलत हो सकती है, लेकिन यह बात सही है कि 15 के लगभग यह संख्या थी जो कि आज केवल कोआपरेटिव की 30 पर सेंट हो गई है और गवर्नमेंट का तकावी जो लोन है वह में समझता हूं कि 10 पर सेंट के लगभग है। हमारा इरादा यह है कि फोर्य प्लान के अन्त तक, 1970-71 तक करीब-करीब 70 पर सेंट गवनैमेंट सेक्टर से और कौआपरेटिव सेक्टर से शार्ट टर्म और मीडियम टर्म केडिट किसानों को दिया जाय ।

श्वी अटल बिहारी वाजपेयी: सभापति जी, क्या इस कमेटी को यह भी निर्देश दिया गया है कि वह इस बात की जांच करे कि किसानों को जो कर्जा दिया जाता है उसका एक बहुत बड़ा हिस्सा गैर खेती के काम पर खर्च होता है ? क्या इस सम्बन्ध में भी सरकार कमेटी से सिफारिश की आशा करती है ?

भी एस० डी० मिश्व : श्रीमन्, इस कमेटी के टर्म्स आफ रिफ्रेंस में यह नहीं है। लेकिन इस सम्बन्ध में अभी प्रोग्राम इवैल्युएशन आर्गे-नाइजेशन ने एक कमेटी बनाई थी जिसने कई प्रदेशों में जाकर के छानबीन की है और उसकी रिपोर्ट के अनुसार---वह पब्लिक डाक्यूमेंट है और प्लानिंग कमीशन से लेकर के देखा जा सकता है-जितना लोन कोआपरेटिव के जरिये दिया जाता है उसका करीब करीब 73 पर सेट जो लोन होता है उसका प्रापर युटिलाइजेशन होता है और 24-25 पर सेंट जो लोन होता है, चुंकि उनकी पूजर इकोनामी है, इस लिये कंजम्पणन नीडन के लिये, उसका डाइवर्जन होता है। अभी भी जो गुजरात और महाराष्ट्र की एक सेंटल टीम ने अलग असेसमेंट किया और गजरात और महाराष्ट्र की सेंट्ल टीम ने जो लिमिटेड डिस्टिक्ट का असेसमेंट किया उससे यह पता चलता है कि करीब-करीब 90 पर सेंट से 95 पर सेंट यटिलाइजेशन प्रापर है। इस लिये सरकार इस नतीजे पर आती है कि यह जनरेलाइजेशन करना ठीक नहीं होगा। यह बात सही है कि कुछ हद तक उसका मिसयुज होता है।

SHRI DALPAT SINGH : May I know what is the percentage of medium and long-term loans and the total credit given to cultivators.

SHRI S. D. MISRA : As I stated just now, last year the short and medium term credit given by the co-operative structure

was of the order of about Rs. 375 crores. The medium-term credit given was, if my figures are correct, only about Rs. 30 crores and the outstanding long-term credit was of the order of about Rs. 150 crores. Sir, 'outstanding' means the progressive total. Out of that, I think, it was Rs. 40 crores last year. So, it comes to Rs. 40 crores last year plus about Rs. 375 crores. The percentage can be worked out.

SHRI N. SRI RAMA REDDY : I would like to know whether the hon. Minister has given consideration to the fact that in the same co-operative sector different rates of interest are existing in the different States. Is there no possibility of standardising the rates properly ?

SHRI S. D. MISRA : Sir, it is a fact that there have been different rates in the different States, not only in the different States but in various pockets of the same States. This matter was taken up two years back. It was discussed with the Ministers of Cooperation and the Chief Ministers last year. It was decided that an outer limit must be fixed. That limit is of the order of 8£ to 9 per cent. Now we are striving that there is no rate which goes beyond 8£ per cent. Some States have already achieved this object and are working on it and in the other States they are trying to achieve it.

SHRI AKBAR ALI KHAN : May I know whether this Committee will also consider that in the case of tenants of different types and those who are not owters, this credit will be advanced to them ?

SHRI S. D. MISRA : Sir, this Committee will review this matter. A decision regarding this aspect of the programme has already been taken. There is what is called a crop loan programme. From the coming rabi season all the States have promised that they are going to introduce the crop loan scheme which is already being implemented in three or four States, for example, Gujarat, Maharashtra, Madras and probably half of Andhra. This corp loan scheme ensures that a person who is not owner of the land can get this credit for cultivation purposes if he has enough security of the crops. Therefore ownership is no more material in respect of the availability of loans.

SHRI K. K. SHAH : Are the Government aware that on account of the records of rights not being properly posted and the entries of taccavi loans having been paid not properly being posted, the agriculturists find it very difficult to get loans from the cooperative socities and land-mortgage banks?

SHRI S. D. MISRA : This is a problem, I must concede. But we are doing our best to

बम्बई में इंडियन एयरलाइन्स कारपोरेशन के कर्मचारियों के लिये क्वार्टर

*559. श्री राम सहाय : क्या परिवहन, विमान-चालन, नौवहन और पर्यटन मंती यह बताने की क्रुपा करेंगे कि :

(क) बम्बई में इंडियन एयरलाइन्स कारपोरेशन के कर्मचारियों के लिये 140 लाख रुपये की लागत से 500 क्वार्टरों के निर्माण के हेतु जो 16 एकड़ भूमि अर्जित की गई थी, क्या उस पर निर्माण कार्य खुरू हो गया है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं और कार्य के कब तक आरम्भ होने की सम्भावना है ?

solve it.

t[QUARTERS FOR I.A.C. STAFF AT BOMBAY \$559. SHRI RAM SAHAI : Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state :

(a) whether the work of construction of 500 quarters for the staff of the Indian Airlines Corporation at Bombay at a cost of Rs. 140lakhs on the 16acres ofland acquired for the purpose, has since started; and'

(b) if not, the reasons therefor and when the work is likely to start ?]

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND AVIATION (SHRIMATI JAHANARA JAIPAL SINGH) : (a) and (b) the plans for the quarters had been submitted to the Greater Bombay Municipal Corporation for their approval. Their approval was received only recently and the Corporation expect that the work will start immediately after the monsoon

‡[परिवहन तया विमान-चालन मंत्रालय में उपमंत्री (श्रीमती जहानारा जयपास सिंह): (क) और (ख) क्वार्टरों की योजना बृहत्तर-

बम्बई नगर निगम को उसके अनुमोदन के लिए प्रस्तुत की गयी थी । उनका अनुमोदन अभी हाल में प्राप्त हुआ और कारपोरेशन यह आशा करता है कि निर्माण-कार्य मानसून के तुरन्त बाद शुरू हो जायेगा ।]

भी राम सहाय : क्या में जान सकता हूं कि इन क्वार्टर्स में कितनी एकामोडेशन उनके लिए रखी गई है ?

SHRIMATI JAHANARA JAIPAL SINGH : Four hundred and ninty-six quarters are to be built to accommodate all classes of officers, of which the majority are of the lower income group. Only a few of them are to cater those drawing above Rs. 700/-.

भी राम सहाय : में जानना चाहूंगा कि मामूली वर्कर्स के लिए जो क्वार्टर्स हैं उनमें उनके लिए कितना स्थान रखा गया है और जो ऊपर के हैं उनमें कितनी एकोमोडेंगन है ?

SHRIMATI JAHANARA JAIPAL SINGH : As a matter of fact, the plans of the Corporation were not approved by the Finance Minister because they said that we were giving them too much of carpet area, more than what is prescribed by the Government for all public sector undertakings. So, they have been redesigned to give them as much carpet space as possible within the plinth area prescribed by the Government for public sector undertakings.

SHRI ARJUN ARORA : May I know when the land was acquired and when the money was sanctioned and why the building work was not taken up so far ?

SHRIMATI JAHANARA JAIPAL SINGH : The difficulty has been in acquiring land. Land is acquired from the DGCA. The DGCA could not give us the land till the plans for the Bombay Air Terminal were complete. As soon as we got the land, plans were drawn up and at the meeting in February of the Indian Airlines Board, the decision was taken to go ahead with the plans.

SHRI M. P. BHARGAVA : May I know whether any target date for the completion of these quarters has now been fixed ?